

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No. 62 / 2004

Thursday this the 22nd day of June, 2006

CORAM :

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER**

K.M.Sukumaran
Formerly Gramin Dak Sevak Branch Postman
Konackal, Nediyasala PO
Thodu[puzha] : **Applicant**

(By Advocate Mr. K.Manuraj)

Versus

1. **Post Master General**
Department of Posts, Govt. of India
Office of the Postmaster General
Central Region, Kochi – 682 016
2. **Director of Postal Service**
Department of Posts, India
Office of the Post Master General
Central Region, Kochi – 16
3. **The Superintendent of Post Offices**
Department of Posts, India
Office of the Superintendent of Post Offices
Idukki Division, Thodupuzha – 685584
4. **Inquiry Authority IPO (PG) Aluva**
5. **Union of India represented by its Secretary**
Ministry of Post & Telegraph
New Delhi : **Respondents**

(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

The application having been heard on 22.06.2006, the Tribunal on the same day delivered the following :

ORDER

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

It is seen that the applicant was absent even during the second call. The same thing was repeated on last hearing on 14.06.2006 and he was absent on 06.06.2006 also.



2. Under these circumstances, the Original Application is dismissed for want of prosecution. No costs.

Dated, the 22nd June, 2006.


GEORGE PARACKEN
JUDICIAL MEMBER


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

vs